GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1780 TO BE ANSWERED ON 16.12.2022

ONE STOP CENTRE SCHEME

1780. SHRI SHYAM SINGH YADAV: SHRI B.N. BACHE GOWDA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government is implementing One Stop Centre Scheme in the country;
- (b) if so, the salient features and the objectives thereof indicating the services offered under the scheme;
- (c) the details of funds allocated for the purpose, State-wise; and
- (d) the number of One Stop Centres set up under the Nirbhaya Fund in the country, State-wise including Uttar Pradesh?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): Yes, Sir. The scheme of One Stop Centre(OSC) came into effect w.e.f. 1st April 2015 to provide integrated support and assistance to women affected by violence and in distress, both in private and public spaces under one roof and provide an integrated range of services including medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling. Now the scheme of OSC stands included as a component of sub-scheme 'Sambal' under 'Mission Shakti'.
- (c) & (d): Presently, 730 One Stop Centres (OSCs) are functional across country, including 75 OSCs in the State of Uttar Pradesh. The State / UT-wise details of functional OSCs and funds released under the scheme / component are at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE LOK SABHA UNSTARRED QUESTION NO.1780 FOR ANSWER ON 16.12.2022 ASKED BY SHRI SHYAM SINGH YADAV AND SHRI B.N. BACHE GOWDA REGARDING 'ONE STOP CENTRE SCHEME'

State/UT-wise details of functional One Stop Centres and funds released under the OSC

Scheme / component

SI. No.	State/ UTs	Number of functional OSCs	Total fund released* (Rs. In Lakhs)
1	Andaman and Nicobar Islands	3	221.28
2	Andhra Pradesh	13	1791.5
3	Arunachal Pradesh	24	1931.28
4	Assam	33	3127.92
5	Bihar	38	2831.33
6	Chandigarh	1	119.02
7	Chattishgarh	27	3474.15
8	Dadra and Nagar Haveli and Daman and Diu	3	291.69
9	Delhi	11	903.27
10	Goa	2	156.08
11	Gujarat	33	3713.47
12	Haryana	22	2043.27
13	Himachal Pradesh	12	871.68
14	Jammu and Kashmir	20	998.17
15	Jharkhand	24	2402.5
16	Karnataka	30	2744.19
17	Kerala	14	1072.23
18	Ladakh-UT	2	114.87
19	Lakshdweep	1	43.41
20	Madhya Pradesh	52	5978.74
21	Maharashtra	37	3033.34
22	Manipur	16	2060.77
23	Meghalaya	11	1213.93
24	Mizoram	8	1221.48
25	Nagaland	11	1884.56
26	Odisha	30	3415.09
27	Puducherry	4	305.35
28	Punjab	22	2230.86
29	Rajasthan	33	3009.48
30	Sikkim	4	408.22
31	Tamil Nadu	38	3570.7
32	Telangana	33	3873.97
33	Tripura	8	690.91
34	Uttar Pradesh	75	8259.1
35	Uttrakhand	13	1401.2
36	West Bengal	22	550.09
	Total	730	71959.18

^{*}FY 2015-16 till 30.11.2022